

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1306**

**TO BE ANSWERED ON THE 18TH DECEMBER, 2018/ AGRAHAYANA 27, 1940
(SAKA)**

PORTAL FOR CITIZENS AND POLICE

1306. DR. KIRIT P. SOLANKI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and type of services offered on the Digital Police/Portal for citizens and police;

(b) the number of police stations that are currently part of the portal, State/UTwise;

(c) the number of First Information Reports (FIRs) that have been generated using the portal; and

(d) whether the Government plans to take passport verification online on the portal and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): Digital Police Portal (<https://digitalpolice.gov.in/>) offers the following 9 services to citizens through State portals:

- i. Filing of complaints to the concerned police station.**
- ii. Obtaining the status of complaints.**
- iii. Obtaining the copies of FIR.**
- iv. Details of arrested persons/wanted criminals.**

- v. **Details of missing/kidnapped persons and their matching with arrested, unidentified persons and dead bodies.**
- vi. **Details of stolen/recovered vehicles, arms and other properties.**
- vii. **Submission of requests for issue/renewal of various NOCs.**
- viii. **Verification requests servants/employee/tenant etc.**
- ix. **Portal for sharing information and enabling citizens to download required forms.**

Digital Police portal provides Police officials search and reports on national database on crime & criminals on pre-defined parameters.

(b) & (c): This Digital Police portal facilitates only filing of complaints. State/UT wise details of police station in which complaints can be filed by citizens through the portal are in Annexure. Action on the complaints is taken at State/UT level. Data regarding the number of complaints filed on this portal which have been converted into FIRs is not maintained by National Crime Records Bureau (NCRB).

(d): No, Madam. However, the online database of Crime & Criminal Tracking Network and System (CCTNS) may be used by States/UTs for Passport verification.

ANNEXURE
L.S.US.Q.NO.1306 FOR 18.12.2018

Statement referred to in regards to the reply to the part (b) of the Lok Sabha Unstarred Question No. 1306 for reply on 18.12.2018

State/UT-wise number of police stations in which complaints can be filed by citizens through portal.

S No.	State/UT	No. of Police Stations (PS)
1	A&N Islands	23
2	Andhra Pradesh	1019
3	Arunachal Pradesh	78
4	Assam	348
5	Bihar	894
6	Chandigarh	17
7	Chhattisgarh	425
8	DD & DNH	5
9	Delhi	194
10	Goa	43
11	Gujarat	709
12	Haryana	341
13	Himachal Pradesh	141
14	J & K	218
15	Jharkhand	437
16	Karnataka	1043
17	Kerala	531
18	Lakshadweep	13
19	Madhya Pradesh	1049
20	Maharashtra	1117
21	Manipur	102
22	Meghalaya	44
23	Mizoram	39
24	Nagaland	64
25	Odisha	614
26	Puducherry	54
27	Punjab	422
28	Rajasthan	863
29	Sikkim	28
30	Tamil Nadu	1541
31	Telangana	841
32	Tripura	81
33	Uttar Pradesh	1533
34	Uttarakhand	156
35	West Bengal	589
	Total	15616
